CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1777/2001

Friday, this the 20th day of July, 2001

Hon'ble Shri V.K.Majotra, Member (Admn)

Shri Nitin Sharma
S/O Shri G.R.Sharma
Resident of D-442, Moti Bagh-I
New Delhi.
         ..Applicant.

(By Advocate: Shri B. Krishan)

Versus

1.   Government of NCT Delhi,
      Through its Chief Secretary,
      Old Secretariat,
      Civil Line, Delhi-7.
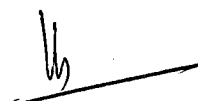
2.   The Director of Education,
      Directorate of Education,
      Old Secretariat,
      Civil Lines, Delhi-7.
         ..Respondents

O R D E R (ORAL)

Heard.

2.   The applicant has challenged inordinate delay in the matter of appointment in Govt. service on compassionate grounds. As per Annexure A-1 dated 9.7.1999, the Screening Committee had recommended the applicant for appointment to the post of Grade-IV (DASS)/LDC on compassionate grounds. In the meeting held on 18.8.1998, it has been alleged that the respondents have adopted a 'pick and choose' method to give actual appointment to persons on compassionate grounds. It is further stated that those persons in whose cases the decision to appoint the dependants of the deceased was taken on a later date than that of the applicant, have already been given actual appointment and allowed to join the Govt. service under the respondents. This action of the respondents has been alleged to be discriminatory and violative of principles of
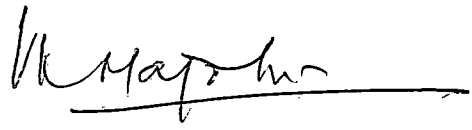
natural justice. In my view, without issuing a notice to the respondents, this OA can be disposed of in the interest of justice to direct the respondents to decide the applicant's case for appointment on compassionate grounds on the basis of the recommendations of the Screening Committee held on 18.8.1998 expeditiously and in any case within a period of three months from the date of service of this order by passing a detailed and speaking order.

3. The OA is disposed of in the aforestated terms. No costs.

4. Registry is directed to send the copy of the OA to the respondents along with this order.

Issue Dasti.

(V.K.Majotra)
Member (A)

/sunil/